

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHavan, MEMBER-TECHNICAL

PETITION NUMBER	: CP/159 - 165/CAA/2017
APPLICATION NUMBER	: CA/95-101/CAA/2017
NAME OF THE TRANSFEROR	: ANKITA PRATISTHAN LTD
NAME OF THE TRANSFEROR	: MAYUKA INVESTMENTS LTD
NAME OF THE TRANSFEROR	: PUNEET TRADING & INVESTMENT CO PVT LTD
NAME OF THE TRANSFEROR	: ZIPAHEAD.COM PVT LTD
DEMERGER 1	: KESHAV POWER LTD
DEMERGER 2	: SHREE NIRMAN LTD
TRANSFEREE	: RAMAINVESTMENT CO PVT LTD
UNDER SECTION	: 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<hr/> REPRESENTATION BY WHOM			

K. MARIYANNAVAN JTF AR for or DR
G.V. MOHAN KUMAR Counsel for Petitioner Author
NAVEEN KUMAR MULUKI Counsel for Petitioner
A.P.L. Sridharan Counsel for Petitioner Author

ORDER

Counsel for petitioner present. Representative of Official Liquidator present. Counsel for the objector, Shri Ankit Mittal, present and filed written submissions on behalf of the objector and furnished copy of the same to the petitioner. Time is adjourned at request for hearing submissions. Put up on 23.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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